

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.146/Chd/Pb/2017**

In the matter of:

M/s Saraswati Packaging Industries.

....Petitioner.

Present:       None.

The Hon'ble Member (Judicial) is on official tour, hence  
the matter is adjourned to 14.11.2017.

Sd/-  
Court Officer

November 01, 2017.  
Ashwani